

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6999/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

(IA No.84815/2017-CONDONATION OF DELAY IN FILING and IA
No.84816/2017-EXEMPTION FROM FILING O.T.)

Date : 29-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Pandey, Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

Mr. Gaurav Khanna, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Id. Counsel for respondent Nos.1 to 3 submits that
counter affidavit on behalf of the said respondents has been
filed on 27.1.2018.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
29.1.2018

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